NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-442 (ND)/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: M/s. Diamler Financial Services Pvt. Ltd. Vs. M/s. Pal News Media Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME

DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Ritesh Khare, Mr. Rahul Lal Akhriya and Mr. Raj Dev Singh, Advocates for the Petitioner

ORDER

Respondents are ex-parte. Ld. Counsel for the Financial Creditor has filed certificate under the Bankers Book Evidence Act.

To come up for Orders.

(R. Varadharajan) Member (J)

-S-U1

(Ina Malhotra) Member (J)

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